

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1438  
ANSWERED ON:03.12.2012  
NOTIFICATION OF NHS IN GUJARAT  
Kanubhai Patel Jayshreeben

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the Government has recently notified some National Highways in the State of Gujarat without consultation of the State;
- (b) if so, whether the State Government of Gujarat has made any representation for change in the proposal because some section are already developed under BOT/ Annuity by the State Government; and
- (c) if so, the time by which the revised proposal submitted by the State Government of Gujarat is likely to be considered?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) to (c) : Based on the proposals earlier received from the State Govt. of Gujarat, Ministry had declared new National Highways (NHs) in the State of Gujarat. Subsequently, on the request received from the State Govt., the Ministry has de-notified certain NHs and also declared new roads as NHs in the State of Gujarat.